

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:126
ANSWERED ON:26.07.2010
REVISION OF PENSION
Rajesh Shri M. B.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Department of Telecom (DoT) employees who were absorbed in Bharat Sanchar Nigam Limited (BSNL) and retired before 1st January, 2007 have been granted revision of pension on the basis of wage revision of Bharat Sanchar Nigam Limited (BSNL) employees;
- (b) if not, the reasons therefor;
- (c) whether there is any proposal to grant pension revision to these retirees of Bharat Sanchar Nigam Limited (BSNL); and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) No, Madam.
- (b) Existing rules do not explicitly provide for such revision.
- (c) Yes, Madam.
- (d) A proposal is at preliminary stage of examination.